

**ORISSA HIGH COURT****FILING REPORT AS ON :08/09/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
1	BLAPL/0006291/2020	ABHIJIT JENA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /181 /2020 () //
2	BLAPL/0006292/2020	GAUTAM KUMAR SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /133 /2020 () //
3	BLAPL/0006293/2020	PRUTHIRAJ MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /180 /2020 () //
4	BLAPL/0006294/2020	ASISH @ ASHISH KUMAR DAS VS STATE OF ODISHA	B.B.ROUTRAY VS	BANAPUR P.S. /225 /2020 () //
5	BLAPL/0006295/2020	GAUTAM KUMAR SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /180 /2020 () //
6	BLAPL/0006296/2020	PRUTHIRAJ MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /133 /2020 () //
7	BLAPL/0006297/2020	SHIBA KHORA VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	MACHHKUND /48 /2020 () //
8	BLAPL/0006298/2020	GAUTAM KUMAR SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /181 /2020 () //
9	BLAPL/0006299/2020	PRAKASH GOUDA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BERHAMPUR SADAR /116 /2019 () //
10	BLAPL/0006300/2020	TUKUNA SAMANTARAY VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	BOLAGARH P.S. /111 /2018 () //
11	BLAPL/0006301/2020	PRUTIRAJ MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /132 /2020 () //

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12	BLAPL/0006302/2020	GAUTAM KUMAR SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /186 /2020 () //
13	BLAPL/0006303/2020	CHANDRA SEKHAR KHORA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	JEYPORE SADAR /147 /2020 () //
14	BLAPL/0006304/2020	ABHIJIT JENA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /186 /2020 () //
15	BLAPL/0006305/2020	GAUTAM KUMAR SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /132 /2020 () //
16	BLAPL/0006306/2020	MANOJ KUMAR SAHOO VS STATE OF ODISHA	BIDYADHAR MANSINGH VS	BARAMBA /179 /2020 () //
17	BLAPL/0006307/2020	CHHATRAPATI SIVAJI BARIHA VS STATE OF ODISHA	TRILOCHAN NANDA VS	LOISINGHA(BOLANGIR) /164 /2020 () //
18	BLAPL/0006308/2020	AJAYA KUMAR DAS VS STATE OF ODISHA	AMITAV TRIPATHY VS	/ /0 () //
19	BLAPL/0006309/2020	SRASTHA ROUSTRAY VS STATE OF ODISHA	PRAVASH CH. JENA VS	BALIANTA P.S. /148 /2019 () //
20	BLAPL/0006310/2020	RAJU @ RAJIB @ NIMAIN CHARAN PATRA VS STATE OF ODISHA	PRAVASH CH. JENA VS	JALESWAR /139 /2020 () //
21	BLAPL/0006311/2020	SARAT SAHOO VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KHUNTUNI /99 /2020 () //
22	BLAPL/0006312/2020	DAMODAR PADHI VS STATE OF ODISHA	S.K.NAYAK-2 VS	TIHIDI /74 /2020 () //
23	BLAPL/0006313/2020	KANHU @ DHANANJAY SETH	JYOTIRMAYA SAHOO	barpalli /223 /2020

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0006314/2020	MITRABHANU MEHERE	JYOTIRMAYA SAHOO	barpalli /223 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0006315/2020	SUNU BEHERA @ SONU	JYOTIRMAYA SAHOO	BANAPUR P.S. /270 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0006316/2020	SOMNATH PATRA	GYANALOKA MOHANTY	PADAMPUR /187 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0006317/2020	GUDDY @ AKSHAY KUMAR PALEI @ AKSHAY PALEI	KALIA RATNA PANDA	BALASORE TOWN /64 /2017
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0006318/2020	RAMESH KUMAR BEHERA	ABHISHEK DASH	BHUBANESWAR VIGILANCE /27 /2020
		VS	VS	A.D.J. _ SPL.JUDGE (VIG.),BHUBANESWAR(Khordha *)
		STATE OF ODISHA(VIG.)		GR/0000030/2020
29	BLAPL/0006319/2020	DHANAJAYA SINGH	ASIT KU JENA	BADACHANA /195 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0006320/2020	KALIA @ DIPTIKANTA MOHANTY	A.P.BOSE	TANGI (KHURDA) /146 /2015
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0006321/2020	KULDEEP SINGH	SAMBEET PATTANAYAK	GOP /166 /2020
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0006322/2020	SANJIV SHANKARRAO KHADE	SUSANTA KUMAR NATH	// /0
		VS	VS	()
		REPUBLIC OF INDIA (CBI)		//
33	BLAPL/0006323/2020	KRUPASINDHU NAIK	P.K.MOHAPATRA	CHAMPUA /83 /2019
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0006324/2020	KRUSHNA KAKALPADIA	ARIJEET MISHRA	BOIPARIGUDA /79 /2020
		VS	VS	()

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35	BLAPL/0006325/2020	STATE OF ODISHA RAJ@SHIVRAJ DURIA VS	PRASANTA KUMAR NANDA VS	// SUNABEDA /114 /2020 ()
36	BLAPL/0006326/2020	STATE OF ODISHA CHANDRASEKHAR JANI VS	MANORANJAN PADHY VS	// BOIPARIGUDA /13 /2017 ()
37	BLAPL/0006327/2020	STATE OF ODISHA JAPURA @ SUSHANTA KUMAR SINGHA @ SINGHA VS	ANIL K HARMENDRA SETHY VS	// NILGIRI /256 /2019 ()
38	BLAPL/0006328/2020	STATE OF ODISHA MANORANJAN PADHI VS	SIDHARTHA DAS VS	// JAGANNATHA PRASAD /142 /2020 ()
39	BLAPL/0006329/2020	STATE OF ODISHA SAMBARU PIDIKA VS	SAROJ KUMAR PADHY VS	// NARAYANPATNA /72 /2018 ()
40	BLAPL/0006330/2020	STATE OF ODISHA TIKU BHARASAGAR VS	SUBHASIS SAMAL VS	// /166 /2020 ()
41	BLAPL/0006331/2020	STATE OF ODISHA JAYANTA KUMAR BHOI VS	BASANTA KUMAR DAS VS	// MOHANA /76 /2019 ()
42	BLAPL/0006332/2020	STATE OF ODISHA JITENDRA RAUT @ROUT VS	SUBASH CHANDRA SAHOO VS	// ORKEL /142 /2020 ()
43	BLAPL/0006333/2020	STATE OF ODISHA RAI SUBA VS	PUSPAMITRA MOHAPATRA VS	// MOTU /36 /2018 ()
44	BLAPL/0006334/2020	STATE OF ODISHA AJAYA MOHAPATRA VS	RASHMI RANJAN SATAPATHY VS	// SPL.TASK FORCE /17 /2020 ()
45	BLAPL/0006335/2020	STATE OF ODISHA BIBHUTI BHUSAN JENA VS STATE OF ODISHA	RASHMI RANJAN SATAPATHY VS	// SPL.TASK FORCE /17 /2020 () //

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46	BLAPL/0006336/2020	CHITRASEN TARINI VS STATE OF ODISHA	ASHOK DAS VS	SERANGO /23 /2020 () //
47	BLAPL/0006337/2020	SANJAY MALIK VS STATE OF ODISHA	PRAFULLA KU BISWAL VS	AUL /54 /2020 () //
48	BLAPL/0006338/2020	GANESH NAG VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	TITILAGARH /16 /2014 () //
49	BLAPL/0006339/2020	ISWAR RAITA @ ESWAR RAITA @ MANTU @ <del>GANIBURATH</del> VS STATE OF ODISHA	<del>GANIBURATH</del> VS	R.UDAYAGIRI /2 /2019 () //
50	BLAPL/0006340/2020	DURYODHAN BHOINA VS STATE OF ODISHA	SATYABRATA PANDA VS	BINIKA /127 /2019 () //
51	BLAPL/0006341/2020	SUSHIL SAHU VS STATE OF ODISHA	DEBARAJ MOHANTY VS	BHEDEN /161 /2019 () //
52	BLAPL/0006342/2020	SURESH PATRA VS STATE OF ODISHA	SATYABRATA MOHANTY VS	THAKURGARH /66 /2015 () //
53	BLAPL/0006343/2020	ASHOK @ LANDA BEHERA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	KHARABEL NAGAR P.S. /152 /2020 () //
54	BLAPL/0006344/2020	CHIKU @ DILL NAWAZ KHAN VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	CANTONMENT ROAD /89 /2020 () //
55	CMP/0000495/2020	BHAGABAN MALIK VS MINATI LATA MALIK	ARJUNA CHARANA BEHERA VS	// CIVIL JUDGE (SD), SORO(Baleshwar) CS/0000345/2019
56	CMP/0000496/2020	SK.LATIFUR RAHEMAN VS SK.ABDUL GAFAR	ARJUNA CHARANA BEHERA VS	// CIVIL JUDGE (JD),BHADRAK(Bhadrak *) IA/0000162/2020
57	CMP/0000497/2020	MANORAMA RATH	R.ACHARYA	//

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		VS	VS	CIVIL JUDGE (SD),BHUBANESWAR(Khordha *)
58	CMP/0000498/2020	PANKAJINI OJHA PRASANNA KUMAR NANDA	PRAFULLA CHANDRA DAS	IA/0000001/2019
		VS	VS	//
59	CONTC/0003698/2020	SHANTILATA NANDA OM MAA MANGALA SHG	ADV	J.M.F.C,KENDRAPARA(Kendrapara *)
		VS	VS	CP/0000040/2016
60	CONTC/0003699/2020	MADHUSUDAN MISHRA RAJENDRA KUMAR DASH	ADV	//
		VS	VS	()
61	CONTC/0003700/2020	SANJEEV CHOPRA RABINDRA DEBTA	ADV	//
		VS	VS	()
62	CONTC/0003701/2020	MUZIBUR RAHMAN KHAN ARUN KUMAR DAS	ADV	//
		VS	VS	()
63	CONTC/0003702/2020	SANGRAM KUMAR MAHAPATRA M/S. BHAGABATI INDUSTRIES	UMESH CHANDRA MOHANTY	//
		VS	VS	()
64	CONTC/0003703/2020	ANU GARG PRASANTA PATEL@PRASANTA KUMAR PATEL	ADV	//
		VS	VS	()
65	CONTC/0003704/2020	JYOTI RANJAN PRADHAN PRASANTILATA DAS	ADV	//
		VS	VS	()
66	CONTC/0003705/2020	SATYABRATA SAHU KADAMBINI BEHERA	ADV	//
		VS	VS	()
67	CONTC/0003706/2020	ANU GARG M/S.ASHIRBAD INDUSTRIES	ADV	//
		VS	VS	()
68	CONTC/0003707/2020	ANU GARG M/S. POOJARANI ENTERPRISERS, CUTTACK	ADV	//
		VS	VS	()

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		ANU GARG		//
69	CONTC/0003708/2020	SUJATA TRIPATHY	ADV	//
		VS	VS	()
		BHUMESH CHANDRA BEHERA		//
70	CONTC/0003709/2020	MADHUSUDAN DAS	ADV	//
		VS	VS	()
		SANJAY KUMAR PRAMANIK		//
71	CONTC/0003710/2020	SAKUNTALA BHOI	RABINDRA NATH PRUSTY	//
		VS	VS	()
		MADHUSUDAN SHARMA		//
72	CONTC/0003711/2020	SARAT CHANDRA NAYAK	ADV	//
		VS	VS	()
		SATYABRATA SAHU		//
73	CONTC/0003712/2020	DHANANJAY CHARAN DEY	ADV	//
		VS	VS	()
		SATYABRATA SAHU		//
74	CONTC/0003713/2020	BABULU BARGE	ADV	//
		VS	VS	()
		SAURABH GARG		//
75	CONTC/0003714/2020	NARAYAN BEHERA	ADV	//
		VS	VS	()
		DR.DILIP KUMAR SARANGI		//
76	CRLMA/0000127/2020	SAROJINI BEHERA	adv	/ /0
		VS	VS	()
		STATE OF ODISHA		//
77	CRLMA/0000128/2020	SUJIT GOCHHAYAT	DEBARAJ MOHANTY	BARGARH /479 /2019
		VS	VS	()
		STATE OF ODISHA		//
78	CRLMA/0000129/2020	GIRISH CHANDRA LENKA	DEBASIS TRIPATHY	DHENKANAL TOWN /66 /2020
		VS	VS	S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL(Dhenkanal)
		STATE OF ODISHA		GR/0000208/2020
79	CRLMC/0001339/2020	SUBESH NAYAK	SATRUGHNA DASH A	RAIBANIA /1 /2020
		VS	VS	J.M.F.C.JALESWAR(Baleshwar)
		STATE OF ODISHA		CT/0000005/2020

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80	CRLMP/0001014/2020	SUSAMA PRADHAN VS STATE OF ODISHA	PRAVASH CH. JENA VS	BRAHMAGIRI /142 /2020 S.D.J.M.,PURI(Puri) GR/0002415/2020
81	CRLMP/0001015/2020	SAMBIT KUMAR KHUNTIA VS STATE OF ODISHA	PRAVASH CH. JENA VS	KHURDA P.S. /292 /2020 S.D.J.M.,KHURDA(Khordha *) GR/0000983/2020
82	CRLMP/0001016/2020	RANJAN KUMAR MISHRA VS STATE OF ODISHA	P.R.MISHRA VS	// ()
83	CRLMP/0001017/2020	UMA BHOI VS STATE OF ODISHA	A.PATTANAİK VS	BALIANTA P.S. /16 /2020 () //
84	CRLMP/0001018/2020	MAGUNI CHARAN KAMALA VS COMMISSIONER CUM SECRETARY DEPARTMENT OF HOME AFFAIRS	NEELAKANTHA PANDA VS	// ()
85	CRLMP/0001019/2020	UMA BHOI VS STATE OF ODISHA	A.PATTANAİK VS	BALIANTA P.S. /339 /2020 () //
86	CRLMP/0001020/2020	SUDAM PRADHAN VS STATE OF ODISHA	BASUDEV BARIK VS	HINDOL /64 /2020 () //
87	CRLMP/0001021/2020	BINATI NAYAK VS SUPERINTENDENT OF POLICE	SK.PADHI VS	// () //
88	CRLMP/0001022/2020	PAKAN BHOI VS STATE OF ODISHA	CHITTA RANJAN DASH VS	SAHID NAGAR P.S. /355 /2020 () //
89	CRLREV/0000373/2020	HADIBANDHU BEHERA VS STATE OF ORISSA	B.B.ROUTRAY VS	// S.D.J.M. CIVIL JUDGE (JD),TALCHER(Anugul *) CRMC/0000214/2020
90	MACA/0000634/2020	ORISSA STATE ROAD TRANSPORT CORPORATION VS LAXMI DAS	<del>BRJAJOKI BHORSANI</del> VS	// IV M.A.C.T,CUTTACK(Cuttack) Mac/0000154/2017
91	MACA/0000635/2020	NATIONAL INSURANCE COMPANY LTD.	MRINALINI PADHI	//



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		VS	VS	1st MACT, DHENKANAL(Dhenkanal)
92	MACA/0000636/2020	BHASKAR PRADHAN NATIONAL INSURANCE COMPANY LTD.	RAMANI RANJAN MOHANTY	Mac/0000155/1992
		VS	VS	//
93	MATA/0000083/2020	RUPA MAHAKUD SAROJ KUMAR PATRA	PRASANNA KUMAR MISHRA	3rd M.A.C.T, CHAMPUA(Kendujhar)
		VS	VS	Mac/0000017/2018
94	STREV/0000030/2020	SUPRAVA SWAIN STATE OF ODISHA	M.S.RAMAN, ADDL.STANDING COUNSEL(COMMERCIAL TAXES)	//
		VS	VS	JUDGE, FAMILY COURT, DHENKANAL(Dhenkanal)
95	STREV/0000031/2020	M/S. INDIAN POTASH LTD. STATE OF ODISHA	M.S.RAMAN,ADDDL.STANDING COUNSEL(COMMERCIAL TAXES)	Mat/0000054/2018
		VS	VS	//
96	WA/0000533/2020	M/S. INDIAN POTASH LTD. RANJIT KUMAR PANDA	PRASANTA KUMAR MOHANTY 2	//
		VS	VS	()
97	WA/0000534/2020	STATE CHIEF INFORMATION COMMISSIONER C.HAIRMAN-CUM-MANAGING DIRECTOR,M/S.BONDHUPUR POWER TRANSMISSION CORPORATION LTD.	VS	//
		VS	VS	()
98	WP(C)/0022884/2020	DAYANIDHI SETHI M/S.RAM KUMAR AGRAWAL ENGINEERS PVT.LTD.	VS	//
		VS	VS	()
99	WP(C)/0022885/2020	ODISHA LOKAYAUKTA ANJAN KUMAR PADHAN	JITENDRA KUMAR DIGAL	//
		VS	VS	()
100	WP(C)/0022886/2020	SUPERINTENDENT OF POLICE BOLANGIR ARUN KUMAR PATI	JITENDRA KUMAR DIGAL	//
		VS	VS	()
101	WP(C)/0022887/2020	STATE OF ODISHA DEBADARSHANI SAHU	JITENDRA KUMAR DIGAL	//
		VS	VS	()
102	WP(C)/0022888/2020	STATE OF ODISHA KARUNAKAR BAG	DURGESH NARAYAN RATH	//
		VS	VS	()

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103	WP(C)/0022889/2020	STATE OF ODISHA PADMANAVA SWAIN VS	HEMANTA KUMAR ROUT VS	// // 0
104	WP(C)/0022890/2020	STATE OF ODISHA PRAVAT BEHERA @ PRAVAT KUMAR BEHERA	ARJUNA CHARANA BEHERA VS	// // 0
105	WP(C)/0022891/2020	STATE OF ODISHA BASUDEV BEDANTA VS	S.C.DEV.DASH VS	// // 0
106	WP(C)/0022892/2020	STATE OF ODISHA SUKANTA KUMAR SETHI VS	SURYA NARAYAN PATNAIK VS	// // 0
107	WP(C)/0022893/2020	STATE GOVT. OF ODISHA KRUSHNA CHANDRA BEHERA VS	SURYA NARAYAN PATNAIK VS	// // 0
108	WP(C)/0022894/2020	STATE GOVT. OF ODISHA DINESH KUMAR ROUT VS	BIPLABA P.B.BAHALI VS	// // 0
109	WP(C)/0022895/2020	COMMISSIONER-CUM-SECRETARY, S AND ME DEPT. PRAVATI KUSUM ACHARYA VS	SURYA NARAYAN PATNAIK VS	// // 0
110	WP(C)/0022896/2020	STATE OF ODISHA SATYANARAYAN MOHANTY VS	SIDHESWAR MALLIK VS	// // 0
111	WP(C)/0022897/2020	STATE OF ODISHA DR.BHIMASEN SWAIN VS	BASUDEV BARIK VS	// // 0
112	WP(C)/0022898/2020	STATE OF ODISHA SOMANATH ROUT VS	L.K.MOHANTY VS	// // 0
113	WP(C)/0022899/2020	STATE OF ODISHA JAGABANDHU PRADHAN VS	SANGRAM JENA VS	// // 0
		STATE OF ODISHA		//

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114	WP(C)/0022900/2020	M/S.SHIV SHAKTI FIRM VS DIRECTORATE AGRICULTURE AND FOOD PRODUCTION	GYANESWAR SATAPATHY VS	// 0 //
115	WP(C)/0022901/2020	SUSANTA KUMAR PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
116	WP(C)/0022902/2020	REBATI ROUT VS STATE OF ODISHA	S.K.NAYAK(2) VS	// 0 //
117	WP(C)/0022903/2020	NIRMAL KUMAR BADHAN VS STATE OF ODISHA	PRASANNA KUMAR PARHI VS	// 0 //
118	WP(C)/0022904/2020	NIRANJAN DEHURY VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	// 0 //
119	WP(C)/0022905/2020	SHYAMAPADA NANDI VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
120	WP(C)/0022906/2020	SAMAL BARRAGE EMPLOYEES UNION VS REGIONAL PROVIDENT FUND COMMISSIONER	GOPINATH PANDA VS	// 0 //
121	WP(C)/0022907/2020	KABINDRA KUMAR SAHOO VS DISTRICT MAGISTRATE-CUM-COLLECTOR, KHURDA	PRASANTA KUMAR SATAPATHY VS	// 0 //
122	WP(C)/0022908/2020	MINING AREA TRUCK OWNERS ASSOCIATION VS THE COLLECTOR CUM DISTRICT MAGISTRATE KEONJHAR	M.K.SAHU VS	// 0 //
123	WP(C)/0022909/2020	ARMY NO TJ 6765X SUBEDAR(CLERK) SUBHARACHANDRA PANDA VS UNION OF INDIA	BRACHANDRA PANDA VS	// 0 //
124	WP(C)/0022910/2020	NARENDRA KUMAR PAIKARAY VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
125	WP(C)/0022911/2020	PRATAP CHANDRA BARAL	SABYASACHI MISHRA	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0022912/2020	PRASANTA KUMAR MOHANTY	BIRAJA PRASANNA DAS	//
		VS	VS	0
		AUTHORIZED OFFICER STATE BANK OF INDIA		//
127	WP(C)/0022913/2020	MAGUNI BEHERA	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0022914/2020	URMILA BHATRA	DIPTI RANJAN BHOKTA	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0022915/2020	PRABINA BHATRA	DIPTI RANJAN BHOKTA	//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0022916/2020	SUBASH CHANDRA TARAI	DIPTI RANJAN BHOKTA	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0022917/2020	BIJAYINI PATRA	GOPINATH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0022918/2020	HARIHAR DASH	MANORANJAN MISHRA	//
		VS	VS	0
		BRANCH MANAGER CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD		//
133	WP(C)/0022919/2020	BINANTA MANDAL	TRILOCHAN NANDA	//
		VS	VS	0
		UNION OF INDIA		//
134	WP(C)/0022920/2020	SAKHA BHOI	GOPINATH PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0022921/2020	BHAGABAN BIHARI	SUKANTA KUMAR DALAI	//
		VS	VS	0
		UNION OF INDIA		//
136	WP(C)/0022922/2020	RAMESH CHANDRA ROUT	SRINATH MISHRA	//
		VS	VS	0

## ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
137	WP(C)/0022923/2020	STATE OF ODISHA AJAYA KUMAR DASH VS	TRILOCHAN NANDA VS	// // 0
138	WP(C)/0022924/2020	UNION OF INDIA SRINATH MISHRA VS	VS	// // 0
139	WP(C)/0022925/2020	STATE OF ODISHA PRAMOD KUMAR SAHOO VS	ABHAYA KUMAR SHARMA VS	// // 0
140	WP(C)/0022926/2020	ODISHA GRAMYA BANK BISWANATH DAS VS	TRILOCHAN NANDA VS	// // 0
141	WP(C)/0022927/2020	UNION OF INDIA BASUDEV NAYAK VS	BANABIHARI RAY VS	// // 0
142	WP(C)/0022928/2020	STATE OF ODISHA NARAYAN PRASAD SAHOO VS	Braja Mohan Sarangi VS	// // 0
143	WP(C)/0022929/2020	STATE OF ODISHA NANDINI PRADHAN @ NAIK VS	TRILOCHAN NANDA VS	// // 0
144	WP(C)/0022930/2020	UNION OF INDIA DURGESH NANDAN GIRI VS	Braja Mohan Sarangi VS	// // 0
145	WP(C)/0022931/2020	REGIONAL MANAGER RESERVE BANK OF INDIA RATAN SA VS	K.K.SWAIN VS	// // 0
146	WP(C)/0022932/2020	STATE OF ODISHA GADADHAR BARIK VS	JITENDRA KUMAR DIGAL VS	// // 0
147	WP(C)/0022933/2020	COLLECTOR BALASORE ANIL KUMAR JENA VS	TRILOCHAN NANDA VS	// // 0
		UNION OF INDIA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :08/09/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
148	WP(C)/0022934/2020	MOTILAL BAG VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
149	WP(C)/0022935/2020	SASHIKANTA BARIK VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
150	WP(C)/0022936/2020	PADMANABHA SA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
151	WP(C)/0022937/2020	DAYAMANI SETHI VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
152	WP(C)/0022938/2020	SAROJ KUMAR SAMANTASINGHAR VS STATE OF ODISHA	RAGHUNATH DAS MOHAPATRA VS	// 0 //
153	WP(C)/0022939/2020	RANKAMANI BAITHARU VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
154	WP(C)/0022940/2020	DHARMU GOUD VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
155	WP(C)/0022941/2020	MUSLEHUTDDIN KHAN VS STATE OF ODISHA	RAGHUNATH DAS MOHAPATRA VS	// 0 //
156	WP(C)/0022942/2020	TAPAN KUMAR MOHANTY VS UNION OF INDIA	TRILOCHAN NANDA VS	// 0 //
157	WP(C)/0022943/2020	DAITARI MEHER VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
158	WP(C)/0022944/2020	PRATIMA DEVI VS STATE OF ODISHA	RAGHUNATH DAS MOHAPATRA VS	// 0 //
159	WP(C)/0022945/2020	CHATURBHUJA SETHI	K.K.SWAIN	//

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		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0022946/2020	MAMATA NEGI	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0022947/2020	SAILABALA SAHOO	RAGHUNATH DAS MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0022948/2020	BEDABYAS MEHER	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0022949/2020	KANDARP MEHER	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0022950/2020	SK.ANWAR HOSEN	RAGHUNATH DAS MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0022951/2020	JAYANAND MEHER	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0022952/2020	MONALISHA MAHANTA	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0022953/2020	PRADEEP KUMAR DASH	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0022954/2020	DEB KUMAR BANDHICHHOR	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0022955/2020	PITAMBER ROUT	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0022956/2020	GOBARDHAN SAGARIA	K.K.SWAIN	//
		VS	VS	0

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171	WP(C)/0022957/2020	STATE OF ODISHA RAMESH CHANDRA MAHANTA VS	TUSHAR KANTA NAYAK VS	// // 0
172	WP(C)/0022958/2020	STATE OF ODISHA NILANCHALA NANDA VS	K.K.SWAIN VS	// // 0
173	WP(C)/0022959/2020	STATE OF ODISHA DISENDRA KUMAR MAHANTA VS	TUSHAR KANTA NAYAK VS	// // 0
174	WP(C)/0022960/2020	STATE OF ODISHA SANJAYA KUMAR NAHAK VS	K.K.SWAIN VS	// // 0
175	WP(C)/0022961/2020	STATE OF ODISHA BINOD BIHARI MAHANTA VS	TUSHAR KANTA NAYAK VS	// // 0
176	WP(C)/0022962/2020	STATE OF ODISHA DILLIP KUMAR MAHANTA VS	TUSHAR KANTA NAYAK VS	// // 0
177	WP(C)/0022963/2020	STATE OF ODISHA SANKAR KUMAR NAHAK VS	K.K.SWAIN VS	// // 0
178	WP(C)/0022964/2020	STATE OF ODISHA PRANITA KUMARI PANIGRAHY VS	K.K.SWAIN VS	// // 0
179	WP(C)/0022965/2020	STATE OF ODISHA RANJIT BARIK VS	TUSHAR KANTA NAYAK VS	// // 0
180	WP(C)/0022966/2020	STATE OF ODISHA UMA SHANKAR NAHAK VS	K.K.SWAIN VS	// // 0
181	WP(C)/0022967/2020	STATE OF ODISHA NARENDRA KUMAR SAHU VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// // 0 //



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182	WP(C)/0022968/2020	PURNA CHANDRA DAS VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
183	WP(C)/0022969/2020	JAGABANDHU MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
184	WP(C)/0022970/2020	UGRESAN MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
185	WP(C)/0022971/2020	SUBAS CHANDRA PARIDA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
186	WP(C)/0022972/2020	KULAMANI MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
187	WP(C)/0022973/2020	BIRABARA SAHOO VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
188	WP(C)/0022974/2020	SAIBANI NAYAK VS THE LIFE INSURANCE CORPORATION PENSION AND GROUP SCHEME DEPARTMENT	ASHOK DAS VS	// 0 //
189	WP(C)/0022975/2020	ARABINDA SAMAL VS STATE OF ODISHA	H.K.ROUT VS	// 0 //
190	WP(C)/0022976/2020	GURUDEV KANHAR VS STATE OF ODISHA	PANCHANAN SAHOO VS	// 0 //
191	WP(C)/0022977/2020	GIRISH CHANDRA SAHOO VS STATE OF ODISHA	H.K.ROUT VS	// 0 //
192	WP(C)/0022978/2020	MAA BANJARUNI MAHILA S.H.G. VS THE STATE OF ODISHA	SHIVSANKAR MOHANTY VS	// 0 //
193	WP(C)/0022979/2020	TRILOCHAN JENA	H.K.ROUT	//

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		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0022980/2020	KRUSHNADAIPAYAN RAY	KARUNAKAR RATH	//
		VS	VS	0
		SECRETARY, BOARD OF SECONDARY EDUCATION		//
195	WP(C)/0022981/2020	DR.PURNIMA BISWAL	ALOK KUMAR MOHAPATRA	//
		VS	VS	0
		OAT, CUTTACK BENCH		//
196	WP(C)/0022982/2020	CHANDRA SEKHAR SAHOO	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0022983/2020	KSHYANAPRAVA PARHI	PITAMBAR PANDA	//
		VS	VS	0
		COMMISSIONER CUM SECRETARY SPORTS AND YOUTH SERVICES DEPTT.		//
198	WP(C)/0022984/2020	JAYANT KUMAR BAL	ALOK KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0022985/2020	REETA SHARMA	SAHASRA JYOTI NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0022986/2020	BINAYAK DASH	B.S.TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0022987/2020	CHINMAYA CHOUDHURY	ALOK KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0022988/2020	AJAYA KUMAR BEHERA	B.S.TRIPATHY(1)	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0022989/2020	ITISHREE JENA	B.S.TRIPATHY(1)	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0022990/2020	BAILOCHAN SAHOO	H.K.ROUT	//
		VS	VS	0

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205	WP(C)/0022991/2020	STATE OF ODISHA NALINI RANJAN ROUT VS	H.K.ROUT VS	// // 0
206	WP(C)/0022992/2020	STATE OF ODISHA UDE CHANDRA BEHERA VS	AMIT KUMAR SAA VS	// // 0
207	WP(C)/0022993/2020	STATE OF ODISHA BIDUBHUSAN MISHRA VS	H.K.ROUT VS	// // 0
208	WP(C)/0022994/2020	STATE OF ODISHA MANAS KUMAR SAMAL VS	DURGESH NARAYAN RATH VS	// // 0
209	WP(C)/0022995/2020	STATE OF ODISHA LATA BASULAI VS	H.K.ROUT VS	// // 0
210	WP(C)/0022996/2020	STATE OF ODISHA GOPINATH JENA VS	H.K.ROUT VS	// // 0
211	WP(C)/0022997/2020	STATE OF ODISHA FAGUNI BADHEI @ SRIMATI FAGUNI BADHERABINDRA NATH PRUSTY VS	VS	// // 0
212	WP(C)/0022998/2020	CHIEF MANAGING DIRECTOR MAHANADI COALFIELD LIMITED BIJAY KETAN DASH VS	H.K.ROUT VS	// // 0
213	WP(C)/0022999/2020	STATE OF ODISHA SUDHANSU SEKHAR PANDA VS	H.K.ROUT VS	// // 0
214	WP(C)/0023000/2020	STATE OF ODISHA AJIT KUMAR TRIPATHY VS	H.K.ROUT VS	// // 0
215	WP(C)/0023001/2020	STATE OF ODISHA PRAKASH CHANDRA SENAPATI VS STATE OF ODISHA	H.K.ROUT VS	// // 0 //

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216	WP(C)/0023002/2020	SANKARSAN PARIDA VS STATE OF ODISHA	H.K.ROUT VS	// 0 //
217	WP(C)/0023003/2020	PRATAP CHANDRA KANUNGO VS STATE OF ODISHA	H.K.ROUT VS	// 0 //
218	WP(C)/0023004/2020	RANJIT PATRA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
219	WP(C)/0023005/2020	BHAGYARABI SAMAL VS STATE OF ODISHA	H.K.ROUT VS	// 0 //
220	WP(C)/0023006/2020	SUDHAKAR DHALL VS MAHANADI COALFIELDS LIMITED	PANCHANAN PANIGRAHI VS	// 0 //
221	WP(C)/0023007/2020	SUPRIYA SWAGATIKA PANDA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
222	WP(C)/0023008/2020	ASHISH KUMAR SAMANTARAY @ ASHISH SAMANTARAY VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
223	WP(C)/0023009/2020	SMRUTI RANJAN PARIDA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
224	WP(C)/0023010/2020	SCHOOL MANAGING COMMITTEE, DIGI PRIMA SIKHOLIA VS STATE OF ODISHA	SATYASCHOWLA SENAPATI VS	// 0 //
225	WP(C)/0023011/2020	SATYASAI MEDICAL COLLEGE, HOSPITAL AND RESEARCH CENTRE VS STATE OF ODISHA	SATYASCHOWLA SENAPATI VS	// 0 //
226	WP(C)/0023012/2020	GHANASHYAM NAIK VS STATE OF ODISHA	S.C.D.DASH VS	// 0 //
227	WP(C)/0023013/2020	SANJEEV KUMAR MOHAPATRA	S.C.DEV DASH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0023014/2020	SATRUGHNA PRUSTY	S.C.D.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0023015/2020	ANJAN KUMAR JENA	S.C.DEV.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0023016/2020	BISHNU CHARANA MALLIK	S.C.DEV DASH	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0023017/2020	PANCHANANA PANDA	S.C.D.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0023018/2020	CHATURBHUJA MAHANTA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0023019/2020	HEMANTA KUMAR PATTNAIK	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0023020/2020	SUCHISMITA MENDILY	LAXMI NARAYAN PATEL	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0023021/2020	JATI PADHAN	ASHIS KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0023022/2020	SARAT KUMAR SAHU	GAYATRI PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0023023/2020	M/S.ANAND FABRICATORS AND ENGINEERS	DAMODAR PATI	//
		VS	VS	0
		GOVERNMENT OF ODISHA		//
238	WP(C)/0023024/2020	BISWANATH DAS	NILAMADHAV SARKAR	//
		VS	VS	0

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
239	WP(C)/0023025/2020	CHIEF ADMINISTRATOR LORD JAGANNATH TEMPLE ADMINISTRATION DEBENDRA KUMAR MOHANTY VS UNION OF INDIA	SWARUP KUMAR PATNAI VS	// // 0 //
240	WP(C)/0023026/2020	NIROJ NALINEE BEHERA VS STATE OF ODISHA	KALI PRASANNA MISHRA VS	// 0 //
241	WP(C)/0023027/2020	MANORAMA PANIGRAHI VS STATE OF ODISHA	KALI PRASANNA MISHRA VS	// 0 //
242	WP(C)/0023028/2020	SIRISH CHANDRA DAS VS STATE OF ODISHA	ULLASH CH.MOHANTY VS	// 0 //
243	WP(C)/0023029/2020	DILLIP KUMAR NAYAK VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
244	WP(C)/0023030/2020	M/S.ACRUX REALCON PVT.LTD VS COLLECTOR CUM DISTRICT MAGISTRATE KHURDA	S.K.OJHA VS	// 0 //
245	WP(C)/0023031/2020	KUMAR MAJHI VS STATE OF ODISHA	ALOK KUMAR PADNA VS	// 0 //
246	WP(C)/0023032/2020	NILAMBAR KILAKA VS STATE OF ODISHA	ASIT KUMAR CHAUDHURY VS	// 0 //
247	WP(C)/0023033/2020	EKANA PATRA VS STATE OF ODISHA	S.K.BHANJADEO VS	// 0 //
248	WP(C)/0023034/2020	DAMBARUDHAR PATEL VS STATE OF ODISHA	S.D.ROUTRAY VS	// 0 //
249	WP(C)/0023035/2020	ATULYA KUMAR BISHWAL VS STATE OF ODISHA	S.P.NATH VS	// 0 //

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250	WP(C)/0023036/2020	ULLASH BEHERA VS DISTRICT JUDGE BHUBANESWAR	A.K.SARANGI VS	// 0 //
251	WP(C)/0023037/2020	SUDHAMANI PANDA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
252	WP(C)/0023038/2020	PRATAP CHANDRA DAS VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
253	WP(C)/0023039/2020	M/S.ARUNI STONE CRUSHER AND TRANSPORT SERVICES PRADHAN VS STATE OF ODISHA	SARABJIT PRADHAN VS	// 0 //
254	WP(C)/0023040/2020	PRATAP CHANDRA SAHOO VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
255	WP(C)/0023041/2020	SUJIT KUMAR SWAIN VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
256	WP(C)/0023042/2020	AJAY KUMAR BEJ VS STATE OF ODISHA	B.S.TRIPATHY..1 VS	// 0 //
257	WP(C)/0023043/2020	SANJIT KUMAR SINGH VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
258	WP(C)/0023044/2020	SANATAN SETHI VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
259	WP(C)/0023045/2020	SIRISH CHANDRA MOHANTY VS GOVT.OF ODISHA	SANJIB SWAIN VS	// 0 //
260	WP(C)/0023046/2020	KARUNAKAR NAYAK VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
261	WP(C)/0023047/2020	BISWANATH GIRI	RANJIT SAMAL	//

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		VS	VS	0
		STATE OF ORISSA		//
262	WP(C)/0023048/2020	CHIEF OPERATING OFFICER SOUTHCO UTILITIES CORPORATION	BICORPORATE OFFICE	//
		VS	VS	0
		DIRECTOR OF INDUSTRIES		//
263	WP(C)/0023049/2020	JAGANNATH SWAIN	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
264	WP(C)/0023050/2020	MAMATA PANI	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0023051/2020	PRAVAT KUMAR GUIN	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
266	WP(C)/0023052/2020	RATIKANTA PATTNAYAK	SAROJ KUMAR ROUT	//
		VS	VS	0
		UNION OF INDIA		//
267	WP(C)/0023053/2020	PANCHAN KUMAR BEHERA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
268	WP(C)/0023054/2020	ABHAYA KUMAR JENA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
269	WP(C)/0023055/2020	MONALISA PATTANAİK	RAKESH KUMAR MALLICK	//
		VS	VS	0
		UNION OF INDIA		//
270	WP(C)/0023056/2020	JUMA MAHAMMAD	RAMDAS ACHARY	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0023057/2020	AŁOK KUMAR MOHAPATRA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
272	WP(C)/0023058/2020	PRIYA DARSHAN DHIR	RAKESH KUMAR MALLICK	//
		VS	VS	0



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273	WP(C)/0023059/2020	UNION OF INDIA PRASANTA KUMR SAHOO VS	RANJIT SAMAL VS	// // 0
274	WP(C)/0023060/2020	STATE OF ORISSA TAPAS KUMAR MOHANTY VS	RANJIT SAMAL VS	// // 0
275	WP(C)/0023061/2020	STATE OF ORISSA SUKINDAUPATYAKA MINES WORKERS UNION VS	SUBASH CHANDRAN PUJARI VS	// // 0
276	WP(C)/0023062/2020	UNION OF INDIA ANUJ KUMAR MOHAPATRA VS	SANKAR PRASAD PANI VS	// // 0
277	WP(C)/0023063/2020	STATE OF ODISHA RAMUDU BAIDHAR VS	RAMDAS ACHARY VS	// // 0
278	WP(C)/0023064/2020	SUB-COLLECTOR, BBSR KRUSHNA CHANDRA JENA VS	RAMDAS ACHARY VS	// // 0
279	WP(C)/0023065/2020	SUB-COLLECTOR, BBSR SAUMIK PATTANAIK VS	RAMDAS ACHARY VS	// // 0
280	WP(C)/0023066/2020	SUB COLLECTOR, BBSR RABINDRA KUMAR BEHERA VS	S.K.SANGANERIA VS	// // 0
281	WP(C)/0023067/2020	STATE OF ODISHA AJIT KUMAR RAY VS	S.K.SANGANERIA VS	// // 0
282	WP(C)/0023068/2020	STATE OF ODISHA T.PUSPALU VS	RAMDAS ACHARY VS	// // 0
283	WP(C)/0023069/2020	SUB COLLECTOR, BBSR SUBHASIS KAR VS	S.K.SANGANERIA VS	// // 0
		STATE OF ODISHA		//

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
284	WP(C)/0023070/2020	SARAT KUMAR BEHERA VS STATE OF ODISHA	S.K.SANGANERIA VS	// 0 //
285	WP(C)/0023071/2020	NIRAKISHORE BEHERA VS STATE OF ODISHA	S.K.SANGANERIA VS	// 0 //
286	WP(C)/0023072/2020	PURNA CHANDRA SINGH VS STATE OF ODISHA	S.K.SANGANERIA VS	// 0 //
287	WP(C)/0023073/2020	SASMITA MOHANTY VS SUB COLLECTOR, BBSR	RAMDAS ACHARY VS	// 0 //
288	WP(C)/0023074/2020	SAROJ KUMAR DAS VS STATE OF ODISHA	S.K.SANGANERIA VS	// 0 //
289	WP(C)/0023075/2020	ADISHAKTI CHARITABLE TRUST VS STATE OF ODISHA	S.K.SANGANERIA VS	// 0 //
290	WP(C)/0023076/2020	SANDHYARANI PATRA VS SUB COLLECTOR, BBSR	RAMDAS ACHARY VS	// 0 //
291	WP(C)/0023077/2020	ANJALI LENKA VS SUB COLLECTOR, BBSR	RAMDAS ACHARY VS	// 0 //
292	WP(C)/0023078/2020	ANJAN KUMAR SAMAL VS SUB COLLECTOR, BBSR	RAMDAS ACHARY VS	// 0 //
293	WP(C)/0023079/2020	GIRISH KUMAR SAMAL VS SUB COLLECTOR, BBSR	RAMDAS ACHARY VS	// 0 //
294	WP(C)/0023080/2020	ALOK KUMAR JENA VS UNION OF INDIA	SUBASH CHANDRA PANI VS	// 0 //
295	WP(C)/0023081/2020	PRAVASINI SALANGI	GOPINATH SETHI	//

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0023082/2020	SATYABRATA SAHOO	AUROBINDA SAHOO	//
		VS	VS	0
		D.G.VIGILANCE, CTC		//
297	WP(C)/0023083/2020	JYOTSNA RANI SAHOO	SUBASH CHANDRA PANI	//
		VS	VS	0
		UNIOPN OF INDIA		//
298	WP(C)/0023084/2020	ASWINI KUMAR PRADHAN	AUROBINDA SAHOO	//
		VS	VS	0
		STATE OF ORISSA		//
299	WP(C)/0023085/2020	NARAYAN CHANDRA SAHOO	AUROBINDA SAHOO	//
		VS	VS	0
		STATE OF ORISSA		//
300	WP(C)/0023086/2020	SRIKANTA SWAIN	SUBASH CHANDRA PANI	//
		VS	VS	0
		UNION OF INDIA		//
301	WP(C)/0023087/2020	PRATIMA JRNA	GOPINATH SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0023088/2020	MANORANJAN KAR	AUROBINDA SAHOO	//
		VS	VS	0
		STATE OF ORISSA		//
303	WP(C)/0023089/2020	BHABANI SANKAR TRIPATHY	SUBASH CHANDRA PANI	//
		VS	VS	0
		UNION OF INDIA		//
304	WP(C)/0023090/2020	NIBEDITA PANDA	AUROBINDA SAHOO	//
		VS	VS	0
		STATE OF ORISSA		//
305	WP(C)/0023091/2020	JAYANTA KUMAR NAYAK	AUROBINDA SAHOO	//
		VS	VS	0
		STATE OF ORISSA		//
306	WP(C)/0023092/2020	BHANU DUTTA	GOPINATH SETHI	//
		VS	VS	0

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
307	WP(C)/0023093/2020	STATE OF ODISHA ARATI MOHANTY VS	AUROBINDA SAHOO VS	// // 0
308	WP(C)/0023094/2020	STATE OF ORISSA SK. IDDU VS	SUBASH CHANDRA PANI VS	// // 0
309	WP(C)/0023095/2020	UNION OF INDIA PANKAJINI NAIK VS	GOPINATH SETHI VS	// // 0
310	WP(C)/0023096/2020	STATE OF ODISHA KSHITISH CHANDRA PANDA VS	AUROBINDA SAHOO VS	// // 0
311	WP(C)/0023097/2020	STATE OF ORISSA ABHOY KUMAR ROUTRAY VS	SUBASH CHANDRA PANI VS	// // 0
312	WP(C)/0023098/2020	UNION OF INDIA DIBAKAR MAHANTA VS	AUROBINDA SAHOO VS	// // 0
313	WP(C)/0023099/2020	STATE OF ODISHA KABITARANI ACHARYA VS	AUROBINDA SAHOO VS	// // 0
314	WP(C)/0023100/2020	STATE OF ODISHA GEETARANI PARIDA VS	GOPINATH SETHI VS	// // 0
315	WP(C)/0023101/2020	STATE OF ODISHA MANMOHAN SAHOO VS	AUROBINDA SAHOO VS	// // 0
316	WP(C)/0023102/2020	STATE OF ORISSA SAUDAMINI PANI VS	AUROBINDA SAHOO VS	// // 0
317	WP(C)/0023103/2020	STATE OF ORISSA SUBARNA JENA VS STATE OF ODISHA	GOPINATH SETHI VS	// // 0 //

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
318	WP(C)/0023104/2020	BANALATA MOHANTY VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
319	WP(C)/0023105/2020	PRASANNA KUMAR PRADHAN VS STATE OF ORISSA	AUROBINDA SAHOO VS	// 0 //
320	WP(C)/0023106/2020	JAYANTI MANJARI NAYAK VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
321	WP(C)/0023107/2020	ANANTA KISHORE SAHOO VS UNION OF INDIA	SUBASH CHANDRA PANI VS	// 0 //
322	WP(C)/0023108/2020	RADHAMANI PRADHAN VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
323	WP(C)/0023109/2020	RABINDRA KUMAR SAHOO VS UNION OF INDIA	SUBASH CHANDRA PANI VS	// 0 //
324	WP(C)/0023110/2020	PURNIMA SINGH DEO VS THE PRINCIPAL SECRETARY OF ODISHA	SUJAY SHANKAR SINGHDEO VS	// 0 //
325	WP(C)/0023111/2020	PURNIMA SINGH DEO VS THE PRINCIPAL SECRETARY OF ODISHA	SUJAY SHANKAR SINGHDEO VS	// 0 //
326	ABLAPL/0010824/2020	MANORANJAN PATRA VS STATE OF ODISHA	S.P.DASH VS	KHAIRA /10 /2020 0 //
327	ABLAPL/0010825/2020	KRUPASINDHU MAHANTA VS STATE OF ODISHA	ANSUMAN BHUYAN VS	PATNA /107 /2020 0 //
328	ABLAPL/0010826/2020	MURALIDHAR MAHANTA VS STATE OF ODISHA	ANSUMAN BHUYAN VS	PATNA /107 /2020 0 //
329	ABLAPL/0010827/2020	SHIBA NARAYAN SAHOO	JYOTI RANJAN PARIJA	TANGI /127 /2020

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	()
		STATE OF ODISHA		//
330	ABLAPL/0010828/2020	ASHOK DAS	SANJAY KUMAR MISHRA	NIMAPADA /142 /2020
		VS	VS	()
		STATE OF ODISHA		//
331	ABLAPL/0010829/2020	SIBARAM BEHERA	CHHABI BEHERA	KHANDAGIRI P.S. /427 /2020
		VS	VS	()
		STATE OF ODISHA		//
332	ABLAPL/0010830/2020	MAKAR SAHOO	CHHABI BEHERA	CUTTACK SADAR /443 /2020
		VS	VS	()
		STATE OF ODISHA		//
333	ABLAPL/0010831/2020	SITA@GAYATRI MOHARANA	LAXMIDHAR MAHAPATRA	KANAS /145 /2020
		VS	VS	()
		STATE OF ODISHA		//
334	ABLAPL/0010832/2020	JAGABANDHU PARIDA @ TIKA PARIDA	BIBBHUTI RANJAN MOHANTY	SINGLA /139 /2020
		VS	VS	()
		STATE OF ODISHA		//
335	ABLAPL/0010833/2020	ANIL KUMAR BISWAL @ ANIL BISWAL	SABYASACHI MISHRA	JATNI P.S. /314 /2020
		VS	VS	()
		STATE OF ODISHA		//
336	ABLAPL/0010834/2020	SANDEEP KUMAR THAMB	B.B.ROUTRAY	BOUDH /192 /2020
		VS	VS	()
		STATE OF ODISHA		//
337	ABLAPL/0010835/2020	LJAN KUMAR BEHERA	S.P.DASH	JASHIPUR /106 /2020
		VS	VS	()
		STATE OF ODISHA		//
338	ABLAPL/0010836/2020	SANTOSH KALANDI	AJIT KUMAR PANDA	GHATAGAON /38 /2020
		VS	VS	()
		STATE OF ODISHA		//
339	ABLAPL/0010837/2020	MUNA BAG	PRAVASH CH. JENA	JALESWAR /265 /2020
		VS	VS	()
		STATE OF ODISHA		//
340	ABLAPL/0010838/2020	DIPU @ SUDHANSHU ROUTRAY	HIMANSHU BHUSAN DASH	GOBINDAPUR /85 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	ABLAPL/0010839/2020	STATE OF ODISHA UMESH CHANDRA MALLIK VS	JAYAKRISHNA MOHAPATRA VS	// BANSADA /6 /2020 ()
342	ABLAPL/0010840/2020	STATE OF ODISHA ABANI PATI VS	JAYAKRISHNA MOHAPATRA VS	// BARIPADA TOWN /572 /2020 ()
343	ABLAPL/0010841/2020	STATE OF ODISHA RABINDRA JENA VS	UNMESH CHANDRA JENA VS	// BHADRAK RURAL /392 /2018 ()
344	ABLAPL/0010842/2020	STATE OF ODISHA PINKY @ PADMALAYA MAHARANA VS	BIJAYA KUMAR PARIDA VS	// CUTTACK SADAR /371 /2020 ()
345	ABLAPL/0010843/2020	STATE OF ODISHA SUDAM CH. BHOL @ SUDAM CHANDRA BHOL VS	JYOTIRMAYA SAHOO VS	// BANAPUR P.S. /262 /2020 ()
346	ABLAPL/0010844/2020	STATE OF ODISHA MAHESWAR BARIK VS	JYOTIRMAYA SAHOO VS	// BAGHAMARI /73 /2020 ()
347	ABLAPL/0010845/2020	STATE OF ODISHA JILU KHAN VS	JYOTIRMAYA SAHOO VS	// NAYAGARH /136 /2020 ()
348	ABLAPL/0010846/2020	STATE OF ODISHA SARMISTHA PANDA VS	JYOTIRMAYA SAHOO VS	// CHATRAPUR /185 /2017 ()
349	ABLAPL/0010847/2020	STATE OF ODISHA SABA @ SAHADATT KHAN VS	JYOTIRMAYA SAHOO VS	// KHURDA P.S. /280 /2020 ()
350	ABLAPL/0010848/2020	STATE OF ODISHA GYANARANJAN PRADHAN VS	RAKESH KUMAR MALLICK VS	// CHANDAKA P.S. /145 /2020 ()
351	ABLAPL/0010849/2020	STATE OF ODISHA RAMESH JANI VS STATE OF ODISHA	AMITAV TRIPATHY VS	// ODAGAON /143 /2020 () //

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352	ABLAPL/0010850/2020	NANDAKISHORE MOUKA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	NARAYANPATNA /27 /2020 () //
353	ABLAPL/0010851/2020	ALEKHA CHANDRA BHOL VS STATE OF ODISHA	RANJIT MOHANTY VS	RAJNAGAR /51 /2018 () //
354	ABLAPL/0010852/2020	CHAMPA @ CHAMPABATI HARIJAN VS STATE OF ODISHA	J.N.PANDA VS	AMPANI /13 /2020 () //
355	ABLAPL/0010853/2020	ANIL KUMAR BHUYAN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JAGATPUR /335 /2020 () //
356	ABLAPL/0010854/2020	NARAYAN NATH @ BAINA VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	PURUNABAZAR /151 /2020 () //
357	ABLAPL/0010855/2020	NIRANJAN HALDAR VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MALKANGIRI /308 /2020 () //
358	ABLAPL/0010856/2020	SANTOSH NAIK VS STATE OF ODISHA	JASHOBANTA DASH VS	PALLAHARA /150 /2020 () //
359	ABLAPL/0010857/2020	BIDHAN KUMAR SWAIN VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	DHARAKOT PS /132 /2020 () //
360	ABLAPL/0010858/2020	DEBU @ DEBABRATA BHANJABABU VS STATE OF ODISHA	ABHISHEK DASH VS	BARIPADA TOWN /430 /2020 () //
361	ABLAPL/0010859/2020	MUKUNDA JENA VS STATE OF ODISHA	AMITAV TRIPATHY VS	RAIBANIA /42 /2020 () //
362	ABLAPL/0010860/2020	GOBINDA TANTY VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	BHASMA /39 /2019 () //
363	ABLAPL/0010861/2020	ANIL DURIA	PRASANTA KUMAR NANDA	SEMILLIGUDA /66 /2020



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
364	ABLAPL/0010862/2020	STATE OF ODISHA BHAGBAN SWAIN	NALINI KANT SAHOO	// DHARAKOT PS /132 /2020
		VS	VS	()
365	ABLAPL/0010863/2020	STATE OF ODISHA KANHU @ DIBYA RANJAN BAL	PRADEEP KUMAR PANDA	// TALCHER TOWN /320 /2020
		VS	VS	()
366	ABLAPL/0010864/2020	STATE OF ODISHA AKHAYA BEHERA @ ARAKHITA	ARIJEET MISHRA	// PATKURA /206 /2020
		VS	VS	()
367	ABLAPL/0010865/2020	STATE OF ODISHA S.K.MUNTAZ HAZARI	ARIJEET MISHRA	// KOREI /205 /2020
		VS	VS	()
368	ABLAPL/0010866/2020	STATE OF ODISHA LAXMI RANI MAJHI	AMBUJA KUMAR DAS	// SIMULIA /215 /2020
		VS	VS	()
369	ABLAPL/0010867/2020	STATE OF ODISHA ASHOKA GIRI	S.K.PADHI	// MARINE PS AT JAMBO /97 /2020
		VS	VS	()
370	ABLAPL/0010868/2020	STATE OF ODISHA LAXMINAYAN GOYAL	SAROJ KU. DASH	// BHUBAN /117 /2020
		VS	VS	()
371	ABLAPL/0010869/2020	STATE OF ODISHA NANDU @ ASHOK KUMAR MOHARANA	SAROJ KUMAR DASH	// BHUBAN /231 /2018
		VS	VS	()
372	ABLAPL/0010870/2020	STATE OF ODISHA ABHAYA MALICK	KARUNAKAR GAYA	// TIRTOL /273 /2020
		VS	VS	()
373	ABLAPL/0010871/2020	STATE OF ODISHA SUNITA DATTA	KARUNAKAR GAYA	// NANDIPADA /114 /2020
		VS	VS	()
374	ABLAPL/0010872/2020	STATE OF ODISHA PINTU @ RAKESH PRADHAN	SUBHASIS SAMAL	// JUJUMURA /58 /2020
		VS	VS	()

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375	ABLAPL/0010873/2020	STATE OF ODISHA MARUTI PRASAD SAHOO @ TEMPULU VS	SUBHASIS SAMAL VS	// PIPLI /112 /2019 ()
376	ABLAPL/0010874/2020	STATE OF ODISHA SUNIL @ SUNIL SETHI VS	RAMDAS ACHARY VS	// BALIAPANDA /93 /2020 ()
377	ABLAPL/0010875/2020	STATE OF ODISHA RASANANDA NAIK VS	SAPAN KUMAR LENKA VS	// HINDOL /44 /2020 ()
378	ABLAPL/0010876/2020	STATE OF ODISHA BIKASH MOHANTY VS	DEEPAK PANDA VS	// BALIAPANDA /83 /2020 ()
379	ABLAPL/0010877/2020	STATE OF ODISHA SHAIKH SK SALIM VS	SIVA SANKAR CHAINI VS	// PURUNABAZAR /152 /2020 ()
380	ABLAPL/0010878/2020	STATE OF ODISHA PRAKASH NAYAK VS	B.P.CHHUALSINGH VS	// PATTAPUR (DIGAPAHANDI) /198 /2020 ()
381	ABLAPL/0010879/2020	STATE OF ODISHA BABU @ PABITRA SAHOO VS	PRAFULLA KUMAR BISWAL VS	// AUL /165 /2020 ()
382	ABLAPL/0010880/2020	STATE OF ODISHA AJAYA SWAIN @ ANA VS	BIBHU PRASAD MOHANTY VS	// PIPLI /244 /2020 ()
383	ABLAPL/0010881/2020	STATE OF ODISHA DILIP KUMAR SAMANTRAY VS	SHIVSANKAR MOHANTY VS	// / /0 ()
384	ABLAPL/0010882/2020	STATE OF ODISHA PRASANNA CHHURIA VS	SURESH KUMAR JENA VS	// DHAMA /137 /2020 ()
385	ABLAPL/0010883/2020	STATE OF ODISHA ASUTOSH PADHI VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	// / /0 () //

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
386	ABLAPL/0010884/2020	BABU BEHERA @ NARAYAN BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	PATKURA /206 /2020 () //
387	ABLAPL/0010885/2020	NISHIT MAJUMDAR VS STATE OF ODISHA	MANAS CHAND VS	MAHILA P.S. BUXIBAZAR /18 /2020 () //
388	ABLAPL/0010886/2020	RAJENDRA KUMAR SWAIN VS STATE OF ODISHA	S.ROUT VS	MAHANGA /158 /2020 () //
389	ABLAPL/0010887/2020	BISWAJIT MAJUMDAR VS STATE OF ODISHA	MANAS CHAND VS	MAHILA P.S. BUXIBAZAR /18 /2020 () //
390	ABLAPL/0010888/2020	GANDHI TADA VS STATE OF ODISHA	BHAGABAT PRASAD RATH VS	NAYAPALLI P.S. /307 /2020 () //
391	ABLAPL/0010889/2020	RUDRA NAIK@ RUDRA MOHAN NAIK VS STATE OF ODISHA	R.GHOSH VS	KANIHA /172 /2020 () //
392	ABLAPL/0010890/2020	AKASH ROUT @ BATUA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	TOMANDO /103 /2020 () //
393	ABLAPL/0010891/2020	PARSURAM SANDHIBIGRAHA VS STATE OF ODISHA	ABHIJIT DAS VS	BASUDEVPUR /215 /2020 () //
394	ABLAPL/0010892/2020	RAGHAB JENA @ BISWANATH JENA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	LAXMISAGAR P.S. /132 /2018 () //
395	ABLAPL/0010893/2020	MADHABA ACHARYA VS STATE OF ODISHA	S.ROUT VS	/ /0 () //
396	ABLAPL/0010894/2020	BIJAY KUMAR BARIK VS STATE OF ODISHA	S.ROUT VS	MANGALA BAG /176 /2020 () //
397	ABLAPL/0010895/2020	SANJUKTA SAHU	SMRUTI RANJAN MOHAPATRA	RAIBAGA /61 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0010896/2020	LAXMAN MEHER	SATYABRATA PANDA	BOUDH /277 /2019
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0010897/2020	PRAGNYA PARAMITA SAHOO	SMRUTI RANJAN MOHAPATRA	CUTTACK VIGILANCE /12 /2020
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
400	ABLAPL/0010898/2020	BILASI GHADEI	S.ROUT	MAHANGA /175 /2020
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0010899/2020	DEBASIS SAMANTARAY @ DEBASIS SAMANTARAY	TRIPKANTA BARIK	PLANTSITE /272 /2020
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0010900/2020	KURA GOUDA	PRASANTA KUMAR PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0010901/2020	SRINIBAS ROUT	R.N.MOHANTY	BALIAPANDA /72 /2020
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0010902/2020	PRADEEP KUMAR PALAI	S.ROUT	BRAJARAJNAGAR /97 /2017
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0010903/2020	GOPOBANDHU GOUDO	PRASANTA KUMAR PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0010904/2020	ANJALI MIRDHA	ARUN KUMAR BUDHIA	BOUDH /175 /2020
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0010905/2020	RABINDRA NATH MOHAPATRA	ARUN KUMAR BUDHIA	/ /0
		VS	VS	()
		UNION OF INDIA (INDIAN RAILWAY)		//
408	ABLAPL/0010906/2020	GOPAL KRISHNA DASH	AMLAN SHAKTI PAUL	ANGUL TOWN /1014 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	WPC(OA)/0000396/2018	STATE OF ODISHA DHANESWAR MAJHI VS	M/S.RAMAKANTA SAHOO VS	// // ()
410	WPC(OA)/0001248/2015	STATE OF ODSHA DEBENDRA NARAYAN GIRI VS	M/S. RAMAKANTA SAHOO VS	// // ()
411	WPC(OA)/0001332/2018	STATE OF ODISHA UDAYANATH PRADHAN VS	M/S.RAMAKANTA SAHOO VS	// // ()
412	WPC(OAC)/0004377/2015	FOREST AND ENVIRONMENT LINGARAJ PANIGRAHI VS FOREST AND ENVIRONMENT	M/S.P.C.CHHINCHANI VS	// // () //

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MISC CASES FILED on :08/09/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	57/2020 JCRLA/6/2008	HARA MALLIK-MP	M/S.T.SINHA
2	58/2020 JCRLA/42/2015	B.HADIBANDHU DORA-MP	M/S.KISHORE KU.JENA,A.K.MOHAPATRA,S.N.DAS
3	59/2020 JCRLA/53/2015	NIRANJANA BUD-MP	M/S GAYATRI PATRA
4	69/2020 STREV/30/2020	STATE OF ODISHA-MP	M.S.RAMAN, ADDL.STANDING COUNSEL(COMMERCE)
5	70/2020 STREV/30/2020	STATE OF ODISHA-MP	M.S.RAMAN, ADDL.STANDING COUNSEL(COMMERCE)
6	71/2020 STREV/31/2020	STATE OF ODISHA-MP	M.S.RAMAN,ADDDL.STANDING COUNSEL(COMMERCE)
7	72/2020 STREV/31/2020	STATE OF ODISHA-MP	M.S.RAMAN,ADDDL.STANDING COUNSEL(COMMERCE)
8	90/2020 MATA/83/2020	SAROJ KUMAR PATRA-MP	PRASANNA KUMAR MISHRA
9	91/2020 MATA/81/2020	PABITRA DALEI-MP	DEBARAJ MOHANTY
10	364/2020 RSA/454/2018	RAJIBA CHHATRIA-MP	DEBARAJ MOHANTY
11	365/2020 RSA/454/2018	RAJIBA CHHATRIA-MP	DEBARAJ MOHANTY
12	485/2020 CMP/334/2020	SURAJ NAYAK-MP	P.V.BALAKRISHNA
13	486/2020 CMP/497/2020	MANORAMA RATH-MP	R.ACHARYA
14	487/2020 CMP/498/2020	PRASANNA KUMAR NANDA-MP	PRAFULLA CHANDRA DAS
15	596/2020 FAO/612/2020	NATIONAL INSURANCE CO. LTD.-MP	RAMANI RANJAN MOHANTY
16	787/2020 ABLAPL/8974/2020	CHANDRAKANTA SETHA-MP	PRAFULLA KUMAR RATH
17	842/2020 BLAPL/6306/2020	MANOJ KUMAR SAHOO-MP	BIDYADHAR MANSINGH
18	843/2020 BLAPL/6342/2020	SURESH PATRA-MP	SATYABRATA MOHANTY
19	863/2020 CRLMC/1339/2020	SUBESH NAYAK-MP	SATRUGHNA DASH A
20	907/2020 CRLA/585/2019	DIGAMBAR MAJHI-MP	B.R. SWAIN
21	908/2020 CRLA/260/2017	SARAT CHANDRA ROUT-MP	M/S.UDIT RANJAN JENA
22	909/2020 CRLA/469/2015	SUNIL SETHI-MP	M/S.UDIT RANJAN JENA
23	910/2020 CRLA/717/2016	MADHAB DIGAL-MP	M/S.HIMANSHU B.DASH
24	911/2020 CRLA/61/2017	SRIDHAR OJHA-MP	M/S.DEBASISH SAMANTRAY
25	1051/2020 MACA/635/2020	NATIONAL INSURANCE COMPANY LTD.-MP	MRINALINI PADHI
26	1052/2020	NATIONAL INSURANCE COMPANY LTD.-MP	RAMANI RANJAN MOHANTY

MACA/636/2020		
27	1141/2020 WA/533/2020	RANJIT KUMAR PANDA-MP PRASANTA KUMAR MOHANTY 2
28	1142/2020 WA/534/2020	C.HAIRMAN-CUM-MANAGING DIRECTOR,M/S ODISHA POWER TRANSMISSION CORPORATION LTD.-MP
29	1143/2020 WA/534/2020	C.HAIRMAN-CUM-MANAGING DIRECTOR,M/S ODISHA POWER TRANSMISSION CORPORATION LTD.-MP
30	1144/2020 WA/439/2020	CANARA BANK-MP AMIYA KUMAR MISHRA (2)
31	10343/2020 WP(C)/22884/2020	M/S.RAM KUMAR AGRAWAL ENGINEERS PVT.LTD.-MP ASOK MOHANTY
32	10345/2020 WP(C)/9424/2019	THE GM,M/S.BARSUA IRON ORE MINES RAW MATERIALS DIVISION SUDHAKAR PRASAD NANDA
33	10346/2020 WP(C)/14861/2020	RAMARANJAN DASH-MP HEMANTA KUMAR MUND
34	10347/2020 WP(C)/22885/2020	ANJAN KUMAR PADHAN-MP JITENDRA KUMAR DIGAL
35	10349/2020 WP(C)/22890/2020	PRAVAT BEHERA @ PRAVAT KUMAR BEHERA-MP ARJUNA CHARANA BEHERA
36	10350/2020 WP(C)/21428/2020	JAGANNATH PRASAD BISHOYI-MP PRAFULLA KUMAR RATH
37	10351/2020 WP(C)/22894/2020	DINESH KUMAR ROUT-MP BIPLABA P.B.BAHALI
38	10352/2020 WP(C)/22896/2020	SATYANARAYAN MOHANTY-MP SIDHESWAR MALLIK
39	10353/2020 WP(C)/22727/2020	SRIRAM SAHOO-MP AJIT KUMAR SAHOO
40	10354/2020 WP(C)/22897/2020	DR.BHIMASEN SWAIN-MP BASUDEV BARIK
41	10355/2020 WP(C)/22898/2020	SOMANATH ROUT-MP L.K.MOHANTY
42	10356/2020 WP(C)/10150/2013	BIRABAR BEHERA-MP M/S.N.P.PARIJA
43	10357/2020 WP(C)/22900/2020	M/S.SHIV SHAKTI FIRM-MP GYANESWAR SATAPATHY
44	10358/2020 WP(C)/10150/2013	BIRABAR BEHERA-MP M/S.N.P.PARIJA
45	10359/2020 WP(C)/22901/2020	SUSANTA KUMAR PRADHAN-MP PRAFULLA KUMAR RATH
46	10361/2020 WP(C)/22903/2020	NIRMAL KUMAR BADHAN-MP PRASANNA KUMAR PARHI
47	10362/2020 WP(C)/13709/2020	PRACHI MAHAVIDYALA FOR DISABLE-MP J.K.MISHRA..2
48	10364/2020 WP(C)/7712/2019	RELIANCE NIPPON LIFE INSURANCE CO.LTD.-MP M/S.PRAVAS CHANDRA PANDA
49	10365/2020 WP(C)/22907/2020	KABINDRA KUMAR SAHOO-MP PRASANTA KUMAR SATAPATHY
50	10366/2020 WP(C)/22908/2020	MINING AREA TRUCK OWNERS ASSOCIATION-MP N.K.SAHU
51	10368/2020 WP(C)/22912/2020	PRASANTA KUMAR MOHANTY-MP BIRAJA PRASANNA DAS
52	10369/2020 WP(C)/22703/2020	NISHAKAR MOHANTY-MP M/S. KOUSIK ANANDA GURU
53	10370/2020 WP(C)/22913/2020	MAGUNI BEHERA-MP SHASHI BHUSAN JENA
54	10371/2020 WP(C)/22917/2020	BIJAYINI PATRA-MP GOPINATH MISHRA
55	10372/2020 WP(C)/22919/2020	BINANTA MANDAL-MP TRILOCHAN NANDA
56	10373/2020 WP(C)/22921/2020	BHAGABAN BIHARI-MP SUKANTA KUMAR DALAI
57	10374/2020 WP(C)/22922/2020	RAMESH CHANDRA ROUT-MP SRINATH MISHRA

58	10375/2020 WP(C)/22924/2020	SRINATH MISHRA-MP	
59	10376/2020 WP(C)/22923/2020	AJAYA KUMAR DASH-MP	TRILOCHAN NANDA
60	10377/2020 WP(C)/22926/2020	BISWANATH DAS-MP	TRILOCHAN NANDA
61	10378/2020 WP(C)/22929/2020	NANDINI PRADHAN @ NAIK-MP	TRILOCHAN NANDA
62	10379/2020 WP(C)/22932/2020	GADADHAR BARIK-MP	JITENDRA KUMAR DIGAL
63	10380/2020 WP(C)/22935/2020	SASHIKANTA BARIK-MP	AKSHAYA KUMAR PANDEY
64	10381/2020 WP(C)/13319/2020	M/S.BUDHARAJA MINING AND CONSTRUCTION LTD-MP AVIJIT PAL	
65	10382/2020 WP(C)/22933/2020	ANIL KUMAR JENA-MP	TRILOCHAN NANDA
66	10383/2020 WP(C)/22938/2020	SAROJ KUMAR SAMANTASINGHAR-MP	RAGHUNATH DAS MOHAPATRA
67	10384/2020 WP(C)/22941/2020	MUSLEHUTDDIN KHAN-MP	RAGHUNATH DAS MOHAPATRA
68	10385/2020 WP(C)/22942/2020	TAPAN KUMAR MOHANTY-MP	TRILOCHAN NANDA
69	10386/2020 WP(C)/22944/2020	PRATIMA DEVI-MP	RAGHUNATH DAS MOHAPATRA
70	10387/2020 WP(C)/22947/2020	SAILABALA SAHOO-MP	RAGHUNATH DAS MOHAPATRA
71	10388/2020 WP(C)/22950/2020	SK.ANWAR HOSEN-MP	RAGHUNATH DAS MOHAPATRA
72	10389/2020 WP(C)/22976/2020	GURUDEV KANHAR-MP	PANCHANAN SAHOO
73	10390/2020 WP(C)/22978/2020	MAA BANJARUNI MAHILA S.H.G.-MP	SHIVSANKAR MOHANTY
74	10391/2020 WP(C)/22980/2020	KRUSHNADAIPAYAN RAY-MP	KARUNAKAR RATH
75	10392/2020 WP(C)/22984/2020	JAYANT KUMAR BAL-MP	ALOK KUMAR MOHAPATRA
76	10393/2020 WP(C)/22986/2020	BINAYAK DASH-MP	B.S.TRIPATHY (1)
77	10394/2020 WP(C)/22988/2020	AJAYA KUMAR BEHERA-MP	B.S.TRIPATHY(1)
78	10395/2020 WP(C)/22987/2020	CHINMAYA CHOUDHURY-MP	ALOK KUMAR MOHAPATRA
79	10396/2020 WP(C)/22989/2020	ITISHREE JENA-MP	B.S.TRIPATHY(1)
80	10397/2020 WP(C)/22997/2020	FAGUNI BADHEI @ SRIMATI FAGUNI BADHEI-MP	RABINDRA NATH PRUSTY
81	10398/2020 WP(C)/23004/2020	RANJIT PATRA-MP	PRADEEP KUMAR DAS
82	10399/2020 WP(C)/23007/2020	SUPRIYA SWAGATIKA PANDA-MP	SIDHESWAR MALLIK
83	10400/2020 WP(C)/23988/2019	JAGANNATH BASTIA-MP	AMIT PRASAD BOSE
84	10401/2020 WP(C)/23008/2020	ASHISH KUMAR SAMANTARAY @ ASHISH SAMANTARAY-MP	SIDHESWAR MALLIK
85	10402/2020 WP(C)/23009/2020	SMRUTI RANJAN PARIDA-MP	SIDHESWAR MALLIK
86	10405/2020 WP(C)/11807/2012	ASIT KU.NAYAK-MP	M/S.SUSANTA KU.MISHRA, M/S.SANATAN DAS
87	10406/2020 WP(C)/19332/2019	PUSPANJALI PADHEE-MP	M/S.DEBASIS NAYAK
88	10407/2020 WP(C)/11807/2012	ASIT KU.NAYAK-MP	M/S.SUSANTA KU.MISHRA, M/S.SANATAN DAS
89	10408/2020	SAMIR KUMAR SAHOO-MP	S.D.DAS



90	WP(C)/17686/2020 10410/2020	SCHOOL MANAGING COMMITTEE, DIGI PRIMARY SCHOOL	ANUPAMA SENAPATI
91	WP(C)/23010/2020 10411/2020	SATYASAI MEDICAL COLLEGE, HOSPITAL AND RESEARCH CENTRE	HEMANTA
92	WP(C)/23011/2020 10412/2020	HEMANTA KUMAR PATTNAIK-MP	K.K.SWAIN
93	WP(C)/23019/2020 10413/2020	SARAT KUMAR SAHU-MP	GAYATRI PATRA
94	WP(C)/23022/2020 10414/2020	M/S.ANAND FABRICATORS AND ENGINEERS-MP	DAMODAR PATI
95	WP(C)/23023/2020 10415/2020	NIROJ NALINEE BEHERA-MP	KALI PRASANNA MISHRA
96	WP(C)/23026/2020 10416/2020	SIRISH CHANDRA DAS-MP	ULLASH CH.MOHANTY
97	WP(C)/23028/2020 10417/2020	KUMAR MAJHI-MP	ALOK KUMAR PADNA
98	WP(C)/23031/2020 10418/2020	NILAMBAR KILAKA-MP	ASIT KUMAR CHAUDHURY
99	WP(C)/23032/2020 10419/2020	EKANA PATRA-MP	S.K.BHANJADEO
100	WP(C)/23033/2020 10420/2020	M/S.ARUNI STONE CRUSHER AND TRANSPORT SERVICES	SRIVATSI PRADHAN
101	WP(C)/23039/2020 10421/2020	AJAY KUMAR BEJ-MP	B.S.TRIPATHY..1
102	WP(C)/23042/2020 10422/2020	SIRISH CHANDRA MOHANTY-MP	SANJIB SWAIN
103	WP(C)/23045/2020 10423/2020	CHIEF OPERATING OFFICER SOUTHCO UTILITY CORPORATION	RENUKA-MP
104	WP(C)/23048/2020 10424/2020	LIFE INSURANCE CORPORATION OF INDIA,REPRESENTED BY	SWAPNABEN SENIOR DISSEMINATION MANAGER-MP
105	WP(C)/18729/2020 10425/2020	MAMATA PANI-MP	PRASANTA KUMAR SATAPATHY
106	WP(C)/23050/2020 10426/2020	RATIKANTA PATTNAYAK-MP	SAROJ KUMAR ROUT
107	WP(C)/23052/2020 10427/2020	MONALISA PATTANAIAK-MP	RAKESH KUMAR MALLICK
108	WP(C)/23055/2020 10428/2020	PRIYA DARSHAN DHIR-MP	RAKESH KUMAR MALLICK
109	WP(C)/23058/2020 10429/2020	JUMA MAHAMMAD-MP	RAMDAS ACHARY
110	WP(C)/23056/2020 10430/2020	SUKINDAUPATYAKA MINES WORKERS UNION (SUMWU)	GOPAL BHARDHAN PUJARI
111	WP(C)/23061/2020 10431/2020	RAMUDU BAIDHAR-MP	RAMDAS ACHARY
112	WP(C)/23063/2020 10432/2020	KRUSHNA CHANDRA JENA-MP	RAMDAS ACHARY
113	WP(C)/23064/2020 10433/2020	SAUMIK PATTANAIAK-MP	RAMDAS ACHARY
114	WP(C)/23065/2020 10434/2020	T.PUSPALU-MP	RAMDAS ACHARY
115	WP(C)/23068/2020 10435/2020	SASMITA MOHANTY-MP	RAMDAS ACHARY
116	WP(C)/23073/2020 10436/2020	SANDHYARANI PATRA-MP	RAMDAS ACHARY
117	WP(C)/23076/2020 10437/2020	ANJALI LENKA-MP	RAMDAS ACHARY
118	WP(C)/23077/2020 10438/2020	ANJAN KUMAR SAMAL-MP	RAMDAS ACHARY
119	WP(C)/23078/2020 10439/2020	GIRISH KUMAR SAMAL-MP	RAMDAS ACHARY
120	WP(C)/23079/2020 10440/2020	PRAVASINI SALANGI-MP	GOPINATH SETHI
	WP(C)/23081/2020		

121	10441/2020 WP(C)/23087/2020	PRATIMA JRNA-MP	GOPINATH SETHI
122	10442/2020 WP(C)/23092/2020	BHANU DUTTA-MP	GOPINATH SETHI
123	10443/2020 WP(C)/23095/2020	PANKAJINI NAIK-MP	GOPINATH SETHI
124	10444/2020 WP(C)/23100/2020	GEETARANI PARIDA-MP	GOPINATH SETHI
125	10445/2020 WP(C)/23103/2020	SUBARNA JENA-MP	GOPINATH SETHI
126	10446/2020 WP(C)/23106/2020	JAYANTI MANJARI NAYAK-MP	GOPINATH SETHI
127	10447/2020 WP(C)/23108/2020	RADHAMANI PRADHAN-MP	GOPINATH SETHI
128	22/2020 WPCRL/24/2020	JAYANTI NAIK-MP	
129	435/2020 CRLREV/77/2018	SADANANDA BEHERA-MP	SAMIR KUMAR MISHRA
130	784/2020 ABLAPL/19002/2019	DILLIP KUMAR SWAIN-MP	
131	785/2020 ABLAPL/7739/2020	JYOTI PRAKASH MOHAPATRA-MP	
132	786/2020 ABLAPL/7739/2020	JYOTI PRAKASH MOHAPATRA-MP	
133	788/2020 ABLAPL/5450/2020	BAIRAGI MAJHI-MP	
134	789/2020 ABLAPL/2471/2020	MAHAMMAD AABID @ ABID @ MD.AABIT-MP	
135	864/2020 CRLMC/739/2020	DEBENDRA NATH ROUT-MP	
136	912/2020 CRLA/439/2020	SANJAY KUMAR BARIK-MP	
137	10344/2020 WP(C)/17690/2020	PADMINI PANI-MP	
138	10348/2020 WP(C)/17731/2020	SAKUNTALA SAHU-MP	
139	10360/2020 WP(C)/18889/2020	T.KIRAN KUMAR RAO-MP	
140	10363/2020 WP(C)/14401/2020	SUDWSHNA DAKUA-MP	
141	10367/2020 WP(C)/15616/2020	SANJAY KUMAR MALLICK-MP	
142	10403/2020 WP(C)/17762/2020	DR.V.RAJENDRA RAJU-MP	BANOJ KUMAR PATTANAİK
143	10404/2020 WP(C)/19424/2020	NAYAN DEEP MOHAPATRA-MP	
144	10409/2020 WP(C)/17277/2020	SRIRAM NAIK-MP	